

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/31/2016

NAME OF THE PETITIONER(S) : P.K.Sudheer and 5 others

NAME OF THE RESPONDENT(S) : Sreekrishnapuram Hospitals Private Ltd and 11 others

UNDER SECTION : 111, 397, 398, 402, 403, 406 & 237 r/w Sch XI

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

(1) T.V.P. Sai Vihari Mr Han Shankar Mai	Counsel for Petitioner	T.V.P. Sai Vihari
2. ROHAN RAJASEKARAN for S.R. RAGHUNATHAN	Counsel for R ₁ - R ₃	Roh R

ORDER

Shri T.V.P.Sai Vihari representing counsel for petitioner present. Shri Rohan Rajasekaran representing counsel for R1 to R3 present. On the previous date of hearing, counsel for petitioner was directed to serve private notices on R4 to R11 and he has served notices on 28th September 2016. He has filed an affidavit along with a proof of sending notices and effecting service thereof on R4 to R11 alongwith track delivery report. As per the affidavit and the postal record produced, except R9, all other respondents are served. The Bench is satisfied that due service has been effected on the respondents, due to their absence, they are proceeded exparte. Counsel for petitioner is directed to submit a report in relation to service of notice on R9 by next date of hearing. Put up on 09.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq)
Member (Judicial)

(K Anantha Padmanabha Swamy)
Member (Judicial)